

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1224

ANSWERED ON:05.03.2013

DEMAND AND SUPPLY OF COAL

Banerjee Shri Ambica;Deo Shri Kalikesh Narayan Singh;Jawale Shri Haribhau Madhav;Naik Dr. Sanjeev Ganesh;Namdhari Shri Inder Singh;Rathwa Shri Ramsinhbhai Patalbhai;Singh Shri Sushil Kumar;Sule Supriya

Will the Minister of COAL be pleased to state:

(a) the production, demand and supply of coal, in absolute and percentage terms, by the Coal India Limited (CIL) and its subsidiaries along with the percentage of demand met by domestic production and coal imports separately, during each of the last three years and the current year, sector and State-wise;

(b) whether thermal power plants in certain States are in super critical phase/facing closure thereby affecting power generation and supply due to shortage of coal and if so, the details thereof, plant and State-wise;

(c) the details of companies with whom CIL has entered into fuel supply agreements and the extent to which CIL has been able to fulfil its obligations

(d) whether any capacity addition for production of coal has been envisaged during the 12th Five Year Plan and if so, the details thereof, company-wise; and

(e) the measures/policy contemplated including short term and long term measures to ensure adequate supply of coal to various sectors?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a):The details of All India Coal Demand along with share of indigenous coal supply and that of imported coal during last three years and supply plan for current year are tabled below:

(in Million Tonnes)
Particulars Actuals

2009-10 2010-11 2011-12

All India Coal Demand 597.98 656.31 696.03

Total Supply from Indigenous Sources 514.56 524.09 535.73

% share of demand met by supply from indigenous sources 86% 80% 77%

Supply from CIL and its subsidiaries 415.88 424.30 433.08

% share of demand met by supply from CIL & its subsidiaries. 70% 65% 62%

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|-------------------------------|-------|-------|--------|
| Import of coal in the country | 73.26 | 68.92 | 102.85 |
|-------------------------------|-------|-------|--------|

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|--|-----|-----|-----|
| % share of demand met by imported coal | 12% | 11% | 15% |
|--|-----|-----|-----|

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|-------------------|-------|-------|-------|
| Demand-Supply Gap | 10.17 | 63.30 | 57.45 |
|-------------------|-------|-------|-------|

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|-------------------|----|-----|------|
| % Share of Demand | 2% | 10% | 8.8% |
|-------------------|----|-----|------|

Note: Figures for 2012-13 are as that of Supply Plan whereas figures for earlier years are Actuals (Source: Coal Controller's Organisation for Supply and MOC's Annual Plan for Demand)

During the process of formulation of Annual Plan, Ministry of Coal /Planning Commission assesses overall demand of the country. Based on such assessed demand, coal supply plan is formulated by Ministry of Coal for various sectors from various coal companies and is not made State-wise.

The details of sector-wise supply from CIL sources vis-à-vis supply plan in raw coal terms finalized by MOC as part of Annual Plan for the last three years and supply plan for current year are at Annexure-I.

(b):As gathered from Central Electricity Authority (CEA), as on 21.02.2013, 17 Thermal Power Plants (TPPs) are carrying super-critical coal stock position. The State-wise TPP-wise details of TPPs carrying super-critical coal stock are at Annexure-II.

(c):As on date Coal India Limited has signed 55 FSAs with power plants which are commissioned / likely to be commissioned during the 12th Plan period. A list of the FSAs signed is at Annexure-III. The trigger level of coal supply by Coal India Limited is 90% of the ACQ for TPPs commissioned before 31.3.2009 and 80% of the ACQ for TPPs commissioned after 31.3.2009.

Details of sector-wise dispatches of coal and coal products vis-à-vis commitments under FSA/MOU during the current year (up to Jan'13) are tabled below:

Dispatches vis-à-vis commitments under FSA/MOU during Apr`12-Jan`13 (Provisional)
(in Million Tonnes)

| Sector | Commitment under FSA/MOU | Despatch | % Mat |
|--------|--------------------------|----------|-------|
|--------|--------------------------|----------|-------|

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|-----------|--------|--------|-----|
| Power (U) | 304.15 | 279.70 | 92% |
|-----------|--------|--------|-----|

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|---------------|-------|-------|-----|
| Captive Power | 34.23 | 30.62 | 89% |
|---------------|-------|-------|-----|

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|------------|------|------|-----|
| Fertilizer | 2.34 | 2.17 | 93% |
|------------|------|------|-----|

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|--------|------|------|-----|
| Cement | 6.65 | 5.46 | 82% |
|--------|------|------|-----|

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|-------------|-------|------|-----|
| Sponge Iron | 13.26 | 9.60 | 72% |
|-------------|-------|------|-----|

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|------------------|------|------|-----|
| Other Industries | 8.05 | 5.07 | 63% |
|------------------|------|------|-----|

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|--------------------------|------|------|-----|
| State Nominated Agencies | 2.67 | 2.15 | 80% |
|--------------------------|------|------|-----|

(d) :The details of the production targeted to be achieved through existing, ongoing as well as future projects by the terminal year of the 12th Plan is given below for each subsidiary of CIL.

Company 11-12 (TY XI Plan) 16 - 17 (TY XII Plan) Incr/ decrease
 Actual (Proj)# over XI Plan

ECL 30.56 45.00 14.44

BCCL 30.21 37.00 6.79

CCL 48.00 92.00 44.00

NCL 66.40 82.00 15.60

WCL 43.11 45.00 1.89

SECL 113.84 145.00 31.16

MCL 103.12 167.00 63.88

NEC 0.60 2.00 1.40

CIL 435.84 615.00 179.16

The achievement of above figures would however be subject to obtaining of statutory clearances in time, resolving of land acquisition and R&R issues, addressing of issues of law and order and coal evacuation issues.

(e): Steps being taken for enhancing coal production to ensure adequate supply of coal to various sectors include to expedite Environment & Forestry clearances, pursue with Ministry of Railways for enhancing availability of rail rakes and approach State Government for necessary assistance in land acquisition and in problems relating to law and order. In addition, a series of steps have been taken by Coal India Ltd. and its subsidiaries for augmenting coal production which include

(i) increasing the efficiency of the equipments, regular monitoring, mechanization as programmed and strict supervision of the existing mines and ongoing projects

(ii) Capacity addition from new and future projects.